

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3407  
ANSWERED ON:12.02.2014  
EXPANSION OF HIGHER EDUCATION  
Vishwanath Shri Adagur H

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the intake of various universities and colleges in the country during the last three years, State-wise;
- (b) the number of students who passed out of them during the above period as also the average annual absorption of these students by various employment agencies;
- (c) whether the Government proposes to increase the intake by more than 30 per cent and 60 per cent of students are to join private educational institutions during the 12th Five Year Plan and if so, the details thereof; and
- (d) whether the envisaged expansion of higher education is reliable as most of the private managements are only interested in maximising profit and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a): The State-wise enrolment, in various Universities and Colleges, as per the All India Survey on Higher Education (AISHE), for the year 2009-10 and 2010-11, and provisional data for the year 2011-12, has been published by the Ministry and the same is available on [www.aishe.nic.in](http://www.aishe.nic.in).
- (b): The data is not centrally maintained.
- (c): Yes, Madam. As per the XIIth Plan document, prepared by the Planning Commission, the target for additional enrolment during the XIIth Plan is ten million students out of which 5.8 million students are projected to be enrolled in private institutions.
- (d): Private participation in higher education is permitted as per the law of the land. However, profit making is not permitted. Statutory Regulatory authorities like the University Grants Commission (UGC), the All India Council for Technical Education (AICTE) and the National Council for Teacher Education (NCTE) are mandated to regulate the private colleges and universities. The UGC has laid down the UGC(Establishment and Maintenance of Standards in Private Universities) Regulations, 2003 for maintenance of standards in Private Universities. Private Universities and colleges are allowed to function only as non-profit entities in view of higher education being recognized as a purely not for profit activity.